

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1475
ANSWERED ON:01.12.2005
GUJARAT OIL SELECTION BOARD
Athawale Shri Ramdas

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to constitute the Gujarat Oil Selection Board for finalizing the selection of new dealership in the current year;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (c): The erstwhile Dealer Selection Boards were disbanded w.e.f. 9.5.2002. Thereafter, based on certain broad parameters advised by the Government to the public sector oil marketing companies (OMCs), the latter have framed their guidelines for the selection of dealers/distributors of petroleum products, and have been making selections in terms of these guidelines. These guidelines provide for a detailed procedure to be followed by the OMCs in selecting dealers/distributors. The procedure includes selection committees constituted by the OMCs concerned as and when selections are required to be carried out. In view of this, the question of constitution of any oil selection board by the Government for the State of Gujarat does not arise.